

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 58/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Sand Land Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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1	DEEPAK KUKREJA	PCS	
2	ANURADHA AGGARWAL	PCS	





**ORDER**

**CP No. 58/441/NCLT/MB/MAH/2017 (Compounding)**

1. The Learned Representatives of the Petitioner present.
2. Matter is already adjourned to **19.04.2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **23.03.2017**